

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

34. Company Petition/208/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:- Rajendra Jain**  
**V/s**  
**Goodwill Theatres Private Limited**

**Section: 241(1), Sec. 242(4), Sec. 243(1) (b), Sec. 244(1) of Companies Act, 2013**

---

**ORDER**

**Company Petition 208 of 2023**

For the Petitioner (VC) : Adv. Dimple Vora

For the Respondent nos. 2 to 11 : Adv. Yogesh K Deshpande

Counsel appearing for the Petitioner states that Petitioner no. 2 died on 15.11.2023 and an Application to bring on record the legal heirs of Petitioner no. 2/deceased could not be filed, therefore, seeks more time to file the same. Let the same be filed. List this matter for further hearing on **30.09.2024**. In the meanwhile, Respondent shall file their reply to the main petition, if any, by serving an advance copy on the other side well before the next date of hearing.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**